

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO.1970**

TO BE ANSWERED ON THE 15th DECEMBER, 2021/ AGRAHAYANA 24, 1943 (SAKA)

ARRESTS MADE UNDER UAPA

1970. SHRI KUMAR KETKAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has any statistics regarding the number of cases registered and number of persons arrested under UAPA in the country;

(b) if so, the details of such cases reported in the country during the last three years, year-wise and State-wise;

(c) whether Government has any plan to set up fast track courts to handle cases registered under UAPA in each State and Union Territory; and

(d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (b): The National Crime Records Bureau (NCRB) compiles the data on crime as reported to it by States and Union Territories and publishes the same in its annual publication 'Crime in India'. The latest published report is of the year 2020. As per the Report, the State/UT-wise number of cases registered and number of persons arrested under the Unlawful Activities (Prevention) Act, 1967 during 2018-2020 is at Annexure.

(c) & (d): Cases under UAPA are investigated by state police and the National Investigation Agency (NIA). As far as NIA is concerned, so far 49 special courts have been designated across the country for the speedy trial of NIA cases.

State/UT-wise number of Cases Registered (CR) and Persons Arrested (PAR) under The Unlawful Activities (Prevention) Act during 2018-2020

SL	State/UT	2018		2019		2020	
		CR	PAR	CR	PAR	CR	PAR
1	Andhra Pradesh	1	8	4	5	1	4
2	Arunachal Pradesh	6	10	25	40	3	3
3	Assam	308	170	87	112	76	49
4	Bihar	34	59	12	35	30	39
5	Chhattisgarh	10	4	2	32	3	27
6	Goa	0	0	0	0	0	0
7	Gujarat	0	0	1	1	0	0
8	Haryana	0	0	0	0	2	1
9	Himachal Pradesh	0	0	0	0	0	0
10	Jharkhand	137	97	105	202	86	69
11	Karnataka	1	0	7	6	1	2
12	Kerala	17	6	53	25	18	24
13	Madhya Pradesh	6	13	2	4	4	0
14	Maharashtra	1	0	0	0	1	7
15	Manipur	289	332	306	386	169	225
16	Meghalaya	2	6	0	0	10	2
17	Mizoram	0	0	0	0	0	0
18	Nagaland	8	10	9	18	2	7
19	Odisha	0	0	1	5	0	0
20	Punjab	6	27	3	30	19	44
21	Rajasthan	0	0	0	0	0	0
22	Sikkim	0	0	0	0	0	0
23	Tamil Nadu	2	15	270	308	3	92
24	Telangana	0	0	1	5	0	0
25	Tripura	0	0	0	0	2	2
26	Uttar Pradesh	107	479	81	498	72	361
27	Uttarakhand	0	0	0	0	0	0
28	West Bengal	0	0	0	0	1	5
	TOTAL STATE(S)	935	1236	969	1712	503	963
29	A&N Islands	0	0	0	0	0	0
30	Chandigarh	0	0	0	0	0	0
31	D&N Haveli and Daman & Diu+	0	0	0	0	0	0
32	Delhi	2	8	2	9	6	12
33	Jammu & Kashmir*	245	177	255	227	287	346
34	Ladakh	-	-	-	-	0	0
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0
	TOTAL UT(S)	247	185	257	236	293	358
	TOTAL (ALL INDIA)	1182	1421	1226	1948	796	1321

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2018 & 2019

** Data of erstwhile Jammu & Kashmir State including Ladakh during 2018 & 2019